

**CC NO. 14/2019
CBI VS. P. C. KHANNA**

19.08.2020


COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Id. PP for CBI.

The file is not before me.

Ahmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahmad is also directed to send a written request letter to the concerned branch in this regard.

Put up for supplying the scanned copy of the court file and for further proceedings on **09.09.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
19.08.2020

